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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/12	IA 53/17 in TP 37/16	For orders on IA	397/ 398	Prof. D. Aravindakshan Vs. Agastya Bio Pharma India Ltd. & 5 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① A.M. SRIDHARAN
K.S. VIADIVELU
9448355072

ADVOCATE
Respondent No. 1 & 7

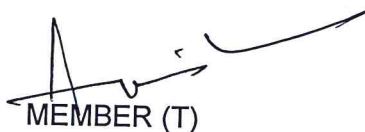
T. J. Induraj
9/2/2018

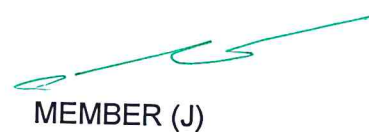
2) ARUN. A. GADAG
9945482525

Adv for
petitioner



The matter is taken up today for clarification. Heard the counsel for petitioner in part.
For continuation, list it on 21.02.2018.


MEMBER (T)


MEMBER (J)